Urgent
By 20.07.2018

F.NO.390/Misc/116/2017-JC
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
(Judicial Cell)

New Delhi, 18th July, 2018

To,
1. All Principal Chief Commissioners/ Chief Commissioner Central Excise & Service Tax
2. Nodal PR CC’s/CC’s CGST Zones: Delhi, Ahmadabad, Kolkata, Hyderabad
3. webmaster.cbec@icegate.gov.in; Webmaster, CBEC

Sir/Madam,

Subject: - Pr CC/CC’s Views regarding – Raising of monetary limits at various appellate FORA in legacy Central Excise & Service Tax matter only – Regarding

Reference: Earlier letter dt 25.06.2018 regarding the above mentioned matter

Your views (including collated views) regarding the second proposal mentioned in the above letter viz raising of monetary limits to Rs. 50 lakhs/Rs. 01 Cr/ Rs. 05 Cr in the CESTAT/HC/SC respectively have not yet been received. It is requested that they may please be urgently collated and sent by 20.07.2018.

(Ranjana Jha)
Joint Secretary (Review)